

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No. 2(ND)/2014**

**IN THE MATTER OF:**

**M/s Yoroshil Investments Pvt. Ltd. & Ors. .... APPLICANT / PETITIONER**  
**Vs**  
**M/s Wel Intertrade Pvt. Ltd. & Ors. .... RESPONDENT**

**SECTION:**

**Under Section 397/398**

**Order delivered on 22.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**


**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT / PETITIONER :- Mr. Ashim Sood, Advocate  
Mr. Dhruv Sood, Advocate**

**For the RESPONDENT :- Mr. H. L. Tiku, Sr. Advocate  
Mr. Rajnish Sinha, Advocate  
Mr. Nikhil Jain, Advocate**

**ORDER**

For Order see **CP/CA No. 1(ND)/2014**

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**